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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.612/99.

Dt. of Decision : 26-4-99.

J.Kishtaiah

.. Applicant.

Vs

1. The Sub-Divisional Officer,
Telecommunication, Kamareddy.

2. The Telecom District Engineer,
Nizamabad.

3. The Chief General Manager,
Telecommunication, Doorsanchar
Bhavan, Hyderabad.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl.CGSC.

CCRAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

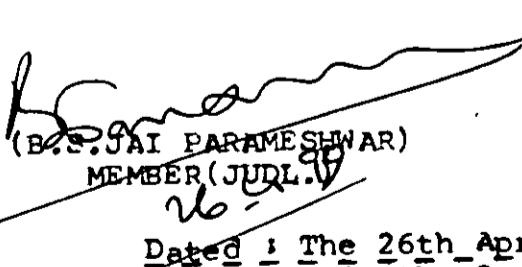
THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Mr.V.Rajeswara Rao, learned counsel for the respondents.

2. The applicant submits that he will make suitable representation for non-adhering to the earlier judgement of this Tribunal to the appropriate authority. Hence, he requests for withdrawal of the OA. He is permitted to do so. The OA is disposed of as withdrawn. No costs.


(B.S.JAI PARAMESHWAR)
MEMBER(JUDL.)


(R. RANGARAJAN)
MEMBER(ADMN.)

Dated : The 26th April, 1999.
(Dictated in the Open Court)

spr

1ST AND 2ND COURT

COPY TO:-

1. HONORABLE

2. HHRP M(A)

3. HBSJP M(J)

4. B.R. (A)

5. SPARE

6. Advocate

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (A)

THE HON'BLE MR. B. S. JAI PARAMESWAR :
MEMBER (J)

DATED: 26.4.99

ORDER / JUDGEMENT

MA./R.A./C.P. No.

IN

C.A. No.

612/99

ADMITTED AND INTRODUCED
ISSUED.

ALLOWED

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO ORDER AS TO COSTS.

SRR

(Sellers) *Co. No. 7*

